

Title: Raised a matter of privilege against the District Collector of Khammam Constituency in Andhra Pradesh for insulting the Members of Parliament and preventing them from discharging their duties as MPs.

MR. SPEAKER: Now, the House will take up Zero Hour. Shrimati Renuka Chowdhury.

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): Sir, I wish to raise a serious matter of privilege against the District Collector of Khammam constituency in Andhra Pradesh. This man has insulted and prevented us from gathering information. ...(*Interruptions*) He has prevented me from discharging my duty as a Member of Parliament and further went on to abuse another lady Member of Parliament. ...(*Interruptions*) He called her by her caste. ...(*Interruptions*) He threatened both of us. ...(*Interruptions*)

MR. SPEAKER: Please understand that you have given a notice of privilege. It is under my consideration.

...(*Interruptions*)

MR. SPEAKER: We have already called for the facts of the case.

SHRIMATI RENUKA CHOWDHURY: No, Sir; I just wanted to say that there is a *prima facie* evidence. ...(*Interruptions*)

MR. SPEAKER: No, no; at this stage, you cannot say anything.

...(*Interruptions*)

MR. SPEAKER: It is already under my consideration.

...(*Interruptions*)

MR. SPEAKER: What is going on here?

...(*Interruptions*)

MR. SPEAKER: Hon. Members, order please.

SHRIMATI RENUKA CHOWDHURY : Sir, the other lady Member, who is moving the privilege, has also permitted me to say about this matter....(*Interruptions*)

MR. SPEAKER: Please take your seat. I will call one-by-one. I have received 47 notices today.

...(*Interruptions*)